

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated: 5th September, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Moser Baer Clean Energy Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission Respondent (s)

**Counsel for the Appellant (s) : Mr. Vishal Gupta
Mr. Kumar Mihir**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1**

ORDER

Both the parties have filed their respective Written Submissions,

The learned counsel for the Appellant seeks some time to file the additional Written Submissions by referring to the various Judgments on the Issues involved in this Appeal. Accordingly, he is directed to file the same on or before 10.09.2014 after serving copy on the other side. Thereafter, the learned counsel for the Respondent is at liberty to file the additional Written Submissions, if any, after serving copy on the other side.

Judgment is Reserved.

**(Rakesh Nath)
Technical Member
Ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**